NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/72/2016

NAME OF THE PETITIONER(S)

: Abdul Kader Mohammed Kunhi

NAME OF THE RESPONDENT(S)

: M/s Falcon Infrastructures Ltd. & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

111 A.V.S.Rayudu

Counsel too petiotour

<u>ORDER</u>

Counsels representing both the parties are present. Counsel for petitioner filed written arguments. Heard both the counsels. Order is reserved.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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